



File No. 10/03/2020-NCLT  
कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Dated: 16<sup>th</sup> December 2020

**ORDER**

There shall be Special Bench at Kolkata from 16.12.2020 to 22.12.2020 to attend the matters listed before Shri Rajasekhar V. K., Member (Judicial) and Shri Harish Chander Suri, Member (Technical). Shri Harish Chander Suri, Member (Technical) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:


**Special Bench at NCLT, Kolkata**

Shri Rajasekhar V. K., Member (Judicial)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 25.11.2020 from 16.12.2020 to 22.12.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. All Bar Council.